

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 216/2000

Wednesday this the 8th day of March, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Kalesh B. Chandran,  
Extra Departmental Delivery Agent cum  
Mail Carrier, Edathitta PO  
Pathanamthitta, residing at  
Manni Veedu, Thumpamon Thazhom PO.

.. Applicant

(By Advocate Ms. K. Indu)

Vs.

1. Union of India, represented by  
its Secretary, Ministry of Communications,  
New Delhi.
2. The Chief Postmaster General,  
Thiruvananthapuram.
3. The Superintendent of Post Offices,  
Pathanamthitta Division,  
Pathanamthitta.

.. Respondents

(By Advocate Mr. A Sathiyanathan)

The application having been heard on 8.3.2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who is presently working as Extra Departmental Delivery Agent-cum-Mail Carrier, Edathitta P.O. has filed this application for a declaration that he as a working E.D.Agent in the same Recruiting Unit, is eligible for consideration for transfer to the post of Extra Departmental Sub Post Master, Chennerkara Post Office in the light of the judgment of this Tribunal in OA 45/98.

.2.

2. When the OA came up for hearing the learned counsel for respondents states that in view of the ruling in OA 45/98, the respondents have no objection in allowing the prayer and that the respondents would consider the candidature of the applicant also for transfer alongwith other working ED Agents who have similarly applied for such transfer.

3. The application is, therefore, disposed of directing the respondents to consider the request of the applicant for transfer to the post of Extra Departmental Sub Post Master, Chennerkara Post Office alongwith similar other applications made by working E.D Agents, if any, for such transfer and to resort to recruitment from open market only after considering the request of the applicant and other working E.d.AGENTS who have applied for such transfer. No costs.

Dated the 8th day of March, 2000



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER



A. V. HARIDASAN  
VICE CHAIRMAN

rv.